

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 27th May, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 1086/2018 (Earlier O.A.No.140/2014)	Nanga Ram Dangi Vs. Secretary, Department of Environment & Forests & Ors.	Ms. Katyayni, Adv. for Applicant Dr. Manish Singhvi, AAG with Mr. D. K. Devesh, Adv. for State of Rajasthan Mr. Raj Kumar, Adv. for CPCB Mr. Attin Shankar Rastogi, Adv. for MoEF
FOR ADMISSION			
2.	I.A. No. 343/2019 IN Original Application No. 404/2019	Bharat Jhunjunwala & Ors. Vs. Inland Waterways Authority of India & Ors.	Ms. Shibani Ghosh, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
3.	M.A. No. 1790/2018 IN Execution Application No. 18/2018 IN O.A. No. 98/2017	Charvi Mehra & Anr. Vs. South Delhi Municipal Corporation & Anr.	Ms. Charvi Mehra & Ms. Krishika Mehra, Applicants in person Ms. Puja Kalra, Adv. for SDMC Mr. Akhil Tomar, Adv. for R-4 Ms. Sakshi Popli, Adv. for DJB
4.	M.A. No. 106/2019 IN Original Application No. 64/2018	Dhiraj Singh Vs. State of Uttar Pradesh & Ors.	Mr. Rahul Choudhary & Mr. Sharon Mathew, Advs. for Applicant Mr. Amit Tiwari, Adv. for State of UP Mr. Pradeep Mishra, Adv. for R-3 Mr. Gaurav Kumar Bansal, Adv. for R-5
FOR HEARING			
5.	Execution Application No. 18/2017 IN O.A. No. 16/2014	Shri Hazi Ariff Vs. State of U.P. & Ors.	Mr. R. Venkata Raman, Adv. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for R-1 Mr. Rajesh Raina, Adv. for R-2 Mr. Raman Yadav, Adv. for R-3 Mr. Pradeep Mishra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-5 Ms. Jagriti Singh, Adv. for R-6 & 19 Mr. Vishwajit Singh, Adv. for GNN Mr. Rajkumar, Adv. for CPCB Mr. Sudhir Kulshreshtha, Adv. Mr. Ajay Jain, Adv. for GNCTD Mr. Mohit Singh, Adv. for R-7 Mr. Anuj Kumar Sharma, Adv. for R-9 Mr. Sumer Singh, Adv. for R-10 Mr. Nitesh Sachdeva, Adv. for R-12 Mr. Pawan Upadhyay, Adv. for R-13 Ms. Etisha Srivastava, Adv. for R-14 Mr. Naveen Kumar, Adv. for R-20 Mr. Nikhil Nayyar, Adv. Mr. Tushar Agarwal, Adv. Mr. Rachit Mittal, Adv. for GDA P & A Law Offices, Advs.

6.	Original Application No. 823/2017	Vinit Kumar Vs. M/s Sir Shadilal Distillery & Chemical Works Pvt. Ltd. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Abhay Chattopadhyay, Adv. for R-1 Ms. Pushpila Bisht, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Mr. R. N. Singh, Adv. for R-4 Mr. A. K. Prasad, Adv. for CGWA Ms. Deep Shikha Bharati, Adv. for U.P. Mr. Mukesh Kr. Verma, Adv. for R-5,6,8&9 Mr. Mukul Singh, Adv. for MoEF Mr. S. K. Bhattacharya, Adv. Mr. Kush Sharma, Adv. for DDA Mr. Raj Kumar, Adv. for CPCB
7.	M.A. No. 133/2018 IN Appeal No. 11/2018	Rohit Choudhary Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant Mr. Avijit Roy, Adv. for Assam PCB Mr. Shuvodeep Roy, Adv. for Assam Mr. Parijat Sinha, Adv. for R-3 Ms. Sunita Bhardwaj, Adv. for MoEF
8.	I.A. No. 212/2019 IN Original Application No. 34 (T _{HC})/2014 (CWP No. 2844/2011)	Digvijay Singh Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti, Mr. Manu Chaturvedi, Adv. & Digvijay Singh Mr. Rajesh Panwar, AAG for State Dr. P. S. Bhati, AAG for R-2 Mr. Sanjeet Purohit, Adv. for R-4 Mr. Panchajanya Batra Singh, Adv. for R-5 Mr. Vinay Kothari, Adv. for R-8 Mr. Vikas Balia, Adv. for R-9 Mr. Sunil Joshi, Adv. for R-11 Mr. Manish Shishodia, Adv. for CPCB Mr. Rajkumar, Adv. for CPCB Mr. A. K. Prasad, Adv. for CGWA Dr. Manish Singhvi, AAG for State of Rajasthan & RSPCB Ms. Pusshp Gupta, Adv. for MoEF
CASES AT SR. NO. 9 & 10 WILL BE TAKEN-UP ON 08.07.2019 FOR HEARING			
9.	Appeal No. 24/2018 (Earlier Appeal (Diary) No. 582/2017 (SZ))	Sri C. Srinivasulu & Ors. Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Eisha Krishn, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF Mr. Divyanshu Rai & Mr. Nikhil Nayyar, Adv. for TSPCB Mr. P. Venkat Reddy, Adv. for R-2 to 5 Mr. Dhananjay Baigel, Adv. for R-6 Mr. Sayooj Mohan Das M, Adv. for R-7
10.	Appeal No. 54/2018 (M.A. No.541/2018 & I.A. No.140/2019)	H. P. Ranjanna Vs. Union of India & Ors.	Ms. Kanika Agnihotri, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Devraj Ashok, Adv. for State of Karnataka Mr. Darpan K. M., Adv. for R-5 Mr. Venancio D'Costa & Mr. Divij Kumar, Adv. for R-11 & 12

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